

MUDRA DENIM PRIVATE LIMITED

(Under CIRP)

FORM G – INVITATION FOR EXPRESSION OF INTEREST

Date of Publication: 08.06.2023

Economic Times | English

Mumbai Edition – Page No. 9

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR MUDRA DENIM PRIVATE LIMITED OPERATING IN DENIM INDUSTRY AT ANKLESHWAR (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
Sr. No.	Particulars
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No. Name – Mudra Denim Private Limited PAN – AACCT6485H CIN - U17120MH2007PTC169520
2.	Address of the registered office Wellington Business Park, Bldg No.2, Gala No. 305, Andheri Kurta Road, Andheri East Mumbai -400099
3.	URL of website There is no operational website of the CD. The case specific website created by RP is https://mudra.cirp.co.in/
4.	Details of place where majority of fixed assets are located 5901/02, Ankleshwar GIDC, Bharuch, Gujarat - 393002
5.	Installed capacity of main products/ services Operations of the CD is closed since June 2019. The installed capacity is of 96 looms
6.	Quantity and value of main products/ services sold in last financial year Operations of the CD is closed since June 2019. Last available audited Balance sheet is for FY2017-18.
7.	Number of employees/ workmen Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: Information can be sought from the office of RP at C/o, Headway Resolution & Insolvency Services Pvt Ltd; 708, Raheja Centre, Nariman Point, Mumbai – 400021; Website - https://mudra.cirp.co.in/ Email – ip.mudradenim@gmail.com / rrkanoongo@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Same as above as provided under Serial No. 8
10.	Last date for receipt of expression of interest 23rd June 2023
11.	Date of issue of provisional list of prospective resolution applicants 25th June 2023
12.	Last date for submission of objections to provisional list 30th June 2023
13.	Process email ID to submit EOI ip.mudradenim@gmail.com

Sd/-
Ram Ratan Kanoongo
Resolution Professional
IBBI/IPA-001/IP-P00070/2017-18/10156
C/o, Headway Resolution & Insolvency Services Pvt Ltd;
708, Raheja Centre, Nariman Point, Mumbai – 400021
For Mudra Denim Private Limited
8th June 2023 and Mumbai

MUDRA DENIM PRIVATE LIMITED

(Under CIRP)

FORM G – INVITATION FOR EXPRESSION OF INTEREST

Date of Publication: 08.06.2023

Navshakti (Mumbai) | Marathi

Page No. 19

फॉर्म जी	
स्वारस्याच्या अभिव्यक्तीकरिता निमंत्रण	
मुद्रा डेनिम प्रायव्हेट लिमिटेडसाठी	
अंकलेश्वर येथे डेनिम इंडस्ट्रीमध्य कार्यरत	
(इन्सॉल्वन्सी अँड बँकगटसी बोर्ड ऑफ इंडिया (इन्सॉल्वन्सी रिझॉल्युशन प्रॉसेस फॉर कॉर्पोरेट फर्मन्स) रेग्युलेशन, २०१६ च्या रेग्युलेशन ३६ए (१) अन्वये)	
अ.क्र.	संबंधित तपशिल
१.	पॅन / सीआयएन / एलएनपी नं. सहीत कॉर्पोरेट कर्जदाराचे नाव
२.	नोंदणीकृत कार्यालया पत्ता
३.	वेबसाईटची सुआरएल
४.	जामनीत जास्त स्वावर मत्ता असलेल्या ठिकाणाचे तपशील
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/सेवांचे परिमाण आणि मूल्य
७.	कर्मचारी/कामगारांची संख्या
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुमोदित), धनकांची सूची यासह पुढील तपशिल, प्रक्रियेच्या न्यायनरच्या घटनांच्या संबंधित तारखा येथे उपलब्ध.
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्बंदारासाठी पात्रता येथे उपलब्ध
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख
११.	संभाव्य निराकरण अर्बंदाराची (पीआरए) तालपुत्री सूची जारी करण्याची तारीख
१२.	तालपुत्र्या सूचिला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख
१३.	ईओआय सादर करण्यासाठी प्रक्रिया ई-मेल
सही / - राम रतन कान्गो रिझॉल्युशन प्रॉफेशनल आयबीबीआय/आयपीए-००१/आयपी-पी०००७०/२०१७-१८/१०१५६ सी/ओ हेडवे रिझॉल्युशन अँड इन्सॉल्वन्सी सर्व्हिसेस प्रा. लि., ७०८, रहेजा सेंटर, नरिमन पॉईंट, मुंबई ४०००२१ मुद्रा डेनिम प्रायव्हेट लिमिटेड करीता ८ जून, २०२३ आणि मुंबई	